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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.76/BB/17	-	Admission	230- 232	Objection Technology India Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. The matter is listed today for admission. Counsel for petitioner requested time to replace page No.107 in the Scheme as some error has occurred in the said page and the counsel wanted to replace the said page with another page. He is advised to make appropriate application to the Tribunal seeking permission.

List it on 03.10.2017.

MEMBER (J)

MEMBER (T)